## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capitals)

Represented by

Signature

ANANT MERATHIA

LON MR. K.P. CHOPRA

Courd for Entervenor

2. FOR TK Bhaskar Shwetha vasudevan

**ORDER** 

Ms Swetha Vasudevan, counsel for petitioners present. No representation on behalf of respondents in the CP. Proxy counsel, Shri Anant Merathia representing senior counsel, Shri K P Chopra, for Intervener present. The Registry has submitted the verification report, a copy of which can be issued to the counsels for perusal and necessary action. Counsel for petitioner is directed to send private notice to the respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 17.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)